NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/274/ (IB)/2017

NAME OF THE PETITIONER(S)

: MUDIT BHATNAGAR

NAME OF THE RESPONDENT(S)

: ECOFIL TECHNOLOGIES INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. ASNINI. S

For M/c for Mardal & Associates

Counsel for Petitional

ORDER

Counsel for petitioner present and prayed time for making submissions. Time extended at request. Put up on 08.11.2017 at 10.30 A.M.

> —S¶— K Anantha Padmanabha Swamy Member (Judicial)

bc